<u>COURT - I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 61 OF 2017

Dated: 27th April, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s Mahabir Jute Mills Ltd.		Vs.	Appellant(s)
Uttar Pradesh Electricity Regu	latory		Respondent(s)
Counsel for the Appellant(s)	:	Ms. Pyoli	
Counsel for the Respondent(s)	:	Mr. C. K. Rai Mr. Umesh Prasad for R-1	I
		Mr. Rajiv Srivastava Ms. Garima Srivastava Ms. Gargi Srivastava for F	R-2 to R-4

<u>ORDER</u>

Admit. Issue notice. Mr. C.K. Rai takes notice on behalf of Respondent No.1 and Mr. Rajiv Srivastava takes notice on behalf of Respondent Nos. 2 to 4 and they seek four weeks time to file reply. Notice be issued to the other Respondents returnable on 10.08.2017. Dasti, in addition, is permitted.

List the matter on <u>10.08.2017</u>. In the meantime, learned counsel for the respondents may file reply on or before 26.05.2017 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 12.06.2017 after serving copy on the other side.

(Justice Ranjana P. Desai) Chairperson

(I. J. Kapoor) Technical Member